

12.12-1/2 hrs.

Title: Introduction of the Negotiable Instruments (Amendment and Miscellaneous Provisions) Bill, 2002.

THE MINISTER OF FINANCE AND COMPANY AFFAIRS (SHRI JASWANT SINGH): I beg to move for leave to introduce a Bill further to amend the Negotiable Instruments Act, 1881, the Bankers' Books Evidence Act, 1891 and the Information Technology Act, 2000.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Negotiable Instruments Act, 1881, the Bankers' Books Evidence Act, 1891 and the Information Technology Act, 2000."

The motion was adopted.

SHRI JASWANT SINGH: I introduce the Bill.

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